

Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

A.No.155 of 2014

Dated: 09th October, 2015

In the Matter of:

Southern Electricity Supply Co. of Orissa Ltd. ...Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Malaika Prasad
Counsel for the Respondent(s) : Mr. R. K. Mehta for GRIDCO
Mr. Rutwik Panda and Ms Anshu Malik for
R.No.1, OERC

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **06th November, 2015.**

SH

Court Master